

Central Administrative Tribunal Principal Bench: New Delhi

C.P. No. 186/2021 in O.A. No. 2215/2014

This the 20th day of September, 2021

Through Video Conferencing

Hon'ble Ms. Manjula Das, Chairman Hon'ble Mr. Mohd. Jamshed, Member (A)

Keshri Age-65 S/o Late Shri Ram Charan R/o D-613, Street No. 3, Ashok Nagar, Delhi – 93 Group 'C'

...Petitioner

(By Advocate: Shri Sachin Chauhan)

Versus

- Sh. Durga Shankar Mishra
 Secretary,
 Union of India,
 Ministry of Urban Development,
 Nirman Bhawan, New Delhi.
- Shri Pramod Kumar Tomar
 The Director General
 (Works) CPWD,
 Nirman Bhawan, New Delhi.
- 3. Sh. Anant Ram
 Additional Director General (S&P)
 Through the Director General (Works),
 CPWD, Nirman Bhawan, New Delhi.



- Vinod Kumar Jindal
 Director (Works)
 Ministry of Urban Development,
 Through the Director General (Works) CPWD,
 Nirman Bhawan, New Delhi.
- 5. Shri Mohan Lal, Superintendent Engineer P.W.D. Circle-IV (Delhi Admn.) Reporting Officer) MSO Building, New Delhi.
- 6. Shri Shashi Kant,
 Chief Engineer,
 P.W.D. Zone III (Reviewing Officer)
 Through the Director General (Works)
 CPWD, Nirman Bhawan, New Delhi.

...Respondents

(By Advocate: Shri Rajinder Nischal)

ORDER (ORAL)

Hon'ble Ms. Manjula Das, Chairman

This CP has been filed alleging non-compliance of Tribunal's order dated 31.10.2019, passed in OA 2215/14, which was allowed with a direction to the respondents to consider giving 2nd ACP to the applicant with effect from 2003, following the order of the Hon'ble High Court in the case of **Union of India vs. V.S. Arora**, WP (C) No.5042/2002 dated 31.05.2012, with all consequential

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benefits, within two months from the date of receipt of certified copy of the order.

- 2. Today, it is submitted by learned counsel for respondents at the Bar that the order passed by this Tribunal has been complied with.
- 3. In view of this, CP is closed. Notices are discharged.

(Mohd. Jamshed) Member (A) (Manjula Das) Chairman

/sd/vb/akshaya/